

Seventeenth Loksabha

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Title: Request the government to lift the restriction on MediaOne immediately.

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): Sir, I would like to draw your kind attention to a matter of serious public concern. I am given to understand that the Ministry of Information and Broadcasting, Government of India, has revoked the licence of a very popular media channel called MediaOne. Further, it is a matter of serious concern that the licence has been revoked without citing any valid reason. The reason cited by the Government is very vague – ‘security reason’ – without any elaboration and details. We all know that the press is the fourth important pillar of democracy. In order to have a vibrant and lively democracy, it is important to have freedom of speech and expression. In fact, the Government should encourage free press so that democracy is further strengthened. In light of the above, I shall appeal to you that the restriction on MediaOne may immediately be lifted and the order of the Government be revoked immediately.

SHRI KODIKUNNIL SURESH (MAVELIKKARA): Sir, I have given a notice of Adjournment Motion on this. ... (*Interruptions*)

माननीय अध्यक्ष : सुरेश जी आपको एसोसिएट कर लिया गया ।

वी. के. श्रीकंदन जी ।

...(व्यवधान)